

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 319**  
CA-49/2023  
IN  
CP-175(ND)/2022

**IN THE MATTER OF:**

M/s. Anju Sahni V/s. M/s. Magnefique Exports Pvt Ltd. Through ITS Director Mr. Ajay Sahni & Ors.

**.....APPLICANT/PETITIONER**

Vs.

Ahuja Lamp Pvt Ltd. & Ors.

**.....RESPONDENT**

**SECTION**

**U/s 58(3)**

**Order delivered on 09.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Shivleen Pasricha  
Adv. Archana Lakhotia, Adv. Bikram Bhattacharya  
in IA-49/2023.

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **03.07.2023.**

Sd/-  
**(Court Officer)**